GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2908 TO BE ANSWERED ON MONDAY, THE 21ST MARCH, 2022 [PHALGUNA 30, 1943 (SAKA)]

"CAP ON CASH DONATIONS"

No.2908. SHRI T.N. PRATHAPAN:

Will the MINISTER OF FINANCE be pleased to state:

- (a) whether the Government intends to implement the recommendation of Election Commission of India to cap the amount received from unknown sources to a political party to Rs.20 Crore or 20 per cent of overall contributions/donation;
- (b) if so, the details thereof along with the estimated timeline for its implementation; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (c): The electoral reforms are continuous and ongoing process and it may not be feasible to lay down timeframe in the matter.
